

THE HIGH COURT OF ORISSA, CUTTACK

STANDING ORDER NO.1 OF 2022

Dated, Cuttack, the 28th January, 2022

In continuation to Court's Standing Order No.02 of 2019, it is hereby informed to all concerned that the Hon'ble Orissa High Court after careful consideration have been pleased to observe that the following records i.e. Permission Petition (PP) records and Temporary (T) records received from different Benches of OAT at Bhubaneswar, Cuttack, Berhampur and Sambalpur mentioned in column-II of the Schedule below shall be registered as per the respective nomenclature mentioned in column-III of the schedule.

SCHEDULE		
Sl No	Pending Permission Petition (PP) records and Temporary (T) records received from the Odisha Administrative Tribunal (OAT).	Nomenclature to be used by the High Court for cases received on transfer from OAT
(I)	(II)	(III)
1.	Permission petition received from Bhubaneswar Bench	WPC (OAPP)
2.	Permission petition received from Cuttack Bench	WPC (OAPPC)
3.	Permission petition received from Berhampur Bench	WPC (OAPPB)
4.	Permission petition received from Sambalpur Bench	WPC (OAPPS)
5.	Temporary (T) Record Number received from OAT	WPC (T)

This will come into force from the date of Notification.

**ADMINISTRATIVE DEPARTMENT
(RULES BRANCH)**

By Order of the Court


**(Suman Kumar Mishra)
REGISTRAR (JUDICIAL)**

Memo No.1621 (120) Date.28.01.2022

(X-01/2019)

Copy forwarded to the

1. All officers of the Court,
 2. Joint Registrar-cum-Sr. Principal Secretary to Hon'ble the Chief Justice,
 3. Addl. Principal Secretaries/ Sr. Secretaries/ Secretaries/ P.As attached to the Hon'ble Judges for placing the same before their Lordships for information,
 4. All Superintendent/ Section Officer of the Court,
 5. Supdt., O.A. Section
 6. Supdt., Main Judicial (List)/ Computer filing Section
 7. All Court Masters
 8. Court Master, Lawazima Court
 9. Superintendent, Computer section to upload the same in the official website of the Court.
 10. Notice Board.
- for information and necessary action

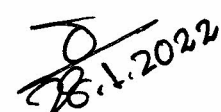

28.1.2022

SPECIAL OFFICER (SPL. CELL)

Memo No.1622 (05) Date.28.01.2022

Copy forwarded to the

1. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar
 2. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
 3. Registrar, Odisha Administrative Tribunal, Bhubaneswar
 4. Commissioner-cum- Secretary to Govt. of Odisha, Higher Education Department, Bhubaneswar
 5. Commissioner-cum- Secretary to Govt. of Odisha, School & Mass Education Department, Bhubaneswar
- for information and necessary action

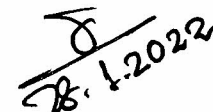

28.1.2022

SPECIAL OFFICER (SPL. CELL)

Memo No.1623 (35) Date.28.01.2022

Copy forwarded to the

1. Dist. & Sessions Judge,.....(All)
 2. Director, Judicial Academy, Odisha, Cuttack,
 3. Member-Secretary, OSLSA, Odisha, Cuttack
 4. Chairman, Bar Council of Odisha, Cuttack
 5. Secretary, Orissa High Court Bar Association, Odisha, Cuttack
 6. Advocate General, Odisha, Cuttack
- for information and necessary action


28.1.2022

SPECIAL OFFICER (SPL. CELL)